

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-238 (PB)/2017**

**IN THE MATTER OF:**

Siddhi Interiors Pvt. Ltd.

.... Applicant/petitioner

Vs.

Amarpali Zodiac Developers Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 25.10.2017**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M.KUMAR**  
**Hon'ble President**


**Ms. Deepa Krishan**  
**Hon'ble Member (T)**

For the Applicant/petitioner : Mr. Ritesh Agrawal, Mr. Sohel Rishabh,  
Advocates

For the Respondent :

**ORDER**

On the joint request of the parties, hearing is deferred to  
14<sup>th</sup> November, 2017.

  
(CHIEF JUSTICE M.M.KUMAR)  
PRESIDENT

  
(DEEPA KRISHAN)  
MEMBER(TECHNICAL)

25.10.2017  
V. Sethi